- 5. Shri Jahar Lal Banerjee
- 6. Dr. Sarup Singh
- 7 Shri Manubhai Patel
- 8. Dr. Bhai Mahavir
- 9. Shri Kalyan Roy
- 10. Shrimati Kanak Mukherjee
- 11. Dr. Lokesh Chandra

and 22 members from the Lok Sabha;

THAT in order to constitute a meeting of the Joint Committee the quorum shall be one-third of the total number of members of the Joint Committee:

THAT in other respects, the Rules of Procedure of this House relating to Select Committees shall apply with such variations and modifications as the Chairman may make;

THAT the Committee shall make a report to this House by the last day of 118th Session of the Rajya Sabha; and

THAT this House recommends to the Lok Sabha that the Lok Sabha do join in the said Joint Committee and communicate to this House the names of Members to be appointed by the Lok Sabha to the Joint Committee."

- (ii) "In accordance with the provisions of Rule 111 of the Rules of Procedure and Conduct of Business in Rajya Sabha, I am directed to enclose a copy of the Rampur Raza Library (Amendment) Bill. 1980, which has been passed by the Rajya Sabha at its sitting held on the 20th November, 1980."
- (iii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Khuda Bakhsh Oriental Public

for agricultural produce (CA)

Library (Amendment) Bill, 1980, which has been passed by the Rajya Sabha at its sitting held on the 20th November, 1980".

12.09 hrs.

## BILLS, AS PASSED BY RAJYA SABHA

SECRETARY: Sir, I lay on the Table of the House the following Bills as passed by Rajya Sabha: \_\_\_

- (i) The Rampur Raza Library (Amendment) Bill, 1980.
- (ii) The Khuda Bakhsh Oriental Public Library (Amendment) Bill, 1980.

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, I gave you a notice under Rule 377 regarding the reported visit of Prince Charles. I am only waiting for your observa-

MR. SPEAKER: I am getting the facts.

SHRI JYOTIRMOY BOSU: Then, I will wait.

12.10 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED DEMAND BY FARMERS FOR BETTER PRICE FOR AGRICULTURAL PRODUCE

SHRI KAMAL NATH (Chhindwara): Sir, I call the attention of the Minister of Agriculture and Rural Reconstruction to the following matter of urgent public importance and request that he may make a statement thereon:

"Reported demand by farmers in Maharashtra and other parts of the country for remunerative